

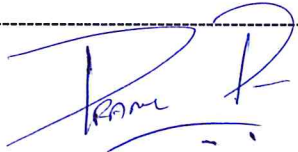

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.145/BB/ 2017	-	Admission	252(3)	Mindscapes Enhance Communication Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
3	PRAMIL DEE 8722297222	PETITIONER	
3.	ARUN CHANDRAN. K 8606060427	"	

Counsel for petitioner is present. The matter is listed today for admission. Registry has called for additional information from the company.

List it for compliance on 24.10.2017.


MEMBER (J)


MEMBER (T)